

Regulation 36 (2) (d):- list of creditors containing the names of creditors, the amounts claimed by them, the amount of their claims admitted and the security interest, if any, in respect of such claims

List of secured/ unsecured financial creditors (Other than financial creditors belonging to any class of creditors) as on 25.04.2023															(Amount in Rs)
S. No.	Name of Creditor	Date of receipt	Details of claim received				Details of claim admitted				Details of claim rejected				Security Interest/ Remarks
			Principal	Interest	Others	Total	Principal	Interest	Others	Total	Principal	Interest	Others	Total	
1	Bank of Baroda	16/06/2022	1,16,19,133			1,16,19,133	-	-	-	-	1,16,19,133	-	-	1,16,19,133	Claim Rejected
2	Bank of Baroda	18/06/2022	1,13,02,955			1,13,02,955	-	-	-	-	1,13,02,955	-	-	1,13,02,955	Claim Rejected
3	IIFL Finance Ltd	07-08-2022	8,32,41,085	4,64,48,526	-	12,96,89,611	8,32,41,085	4,64,28,000	-	12,96,69,085	-	20,526	-	20,526	Claim admitted
4	IIFL Home Finance Ltd	13/07/2022	-		8,67,95,274	8,67,95,274	-	-	-	-	-	-	8,67,95,274	8,67,95,274	Claim Rejected
5	Dresier Commodities Pvt Ltd	23/07/2022	6,50,00,000	2,61,22,964	1,28,19,815	10,39,42,779	6,50,00,000	2,53,50,000	-	9,03,50,000	-	7,72,964	1,28,19,815	1,35,92,779	The Debt against Investment Agreement dated 09th September, 2014, No charge has been filed.
			<b>17,11,63,173</b>	<b>7,25,71,490</b>	<b>9,96,15,089</b>	<b>34,33,49,751</b>	<b>14,82,41,085</b>	<b>7,17,78,000</b>	<b>-</b>	<b>22,00,19,085</b>	<b>2,29,22,088</b>	<b>7,93,490</b>	<b>9,96,15,089</b>	<b>12,33,30,666</b>	